

NOTICE

In order to reduce the physical presence of lawyers, litigants and Court staff due to outbreak of COVID-19, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear the matters mentioned in separately published list at **High Court of Bombay at Goa** through **Video Conferencing with effect from 1st December 2020 to 10th January 2021 (excluding vacation) :-**

HIGH COURT OF BOMBAY AT GOA (PANAJI)

PART-I

On 1st, 2nd, 7th to 9th, 14th to 16th December 2020 and 4th to 6th January 2021
10.30 a.m. onwards

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice M. S. SONAK AND The Hon'ble Smt. Justice M. S. JAWALKAR	Admission and final hearing of Civil and Criminal matters and applications therein, pertaining to Division Bench.	reghighgoadb@gmail.com

PART-II

On 4th, 10th, 11th, 17th December 2020
10.30 a.m. onwards

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice M. S. SONAK (Bench I)	Final hearing matters pertaining to : 1. Criminal Appeals 2. Appeals From Order	reghighgoasbfhcr@gmail.com
2	The Hon'ble Smt. Justice M. S. JAWALKAR (Bench III)	1. Final hearing matters pertaining to MACT (First Appeals) : 2. Civil Revision Applications.	reghighgoasbfh@gmail.com

PART II-A

**On 18th, 21st and 22nd December 2020
10.30 a.m. onwards**

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble The CHIEF JUSTICE and The Hon'ble Shri. M. S. SONAK	Admission and final hearing of Civil and Criminal matters and applications therein, pertaining to Division Bench.	reghighgoadb@gmail.com
2	The Hon'ble Shri. Justice DAMA SESHADRI NAIDU	Admission and final hearing of Civil and Criminal matters and applications therein, pertaining to Single Bench.	<u>For Civil matters</u> reghighgoasbcv@gmail.com <u>For Criminal matters</u> reghighgoasbcr@gmail.com

PART-III

**On 1st, 2nd, 4th, 7th to 11th, 14th to 17th December 2020 and
4th to 6th January 2021
10.30 a.m. onwards**

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice DAMA SESHADRI NAIDU (Bench II)	Admission and final hearing of Civil and Criminal matters and applications therein, pertaining to Single Bench. (except the matters assigned to Single Bench 1 and 3)	<u>For Civil matters</u> reghighgoasbcv@gmail.com <u>For Criminal matters</u> reghighgoasbcr@gmail.com

PART - IV

**On 7th to 8th January 2021
10.30 a.m. onwards**

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice M. S. SONAK AND The Hon'ble Shri. Justice D. S. NAIDU	1. Admission of Civil and Criminal matters and applications therein, pertaining to Division Bench. 2. Tax Appeals.	reghighgoadb@gmail.com

2	The Hon'ble Smt. Justice M. S. JAWALKAR	1. Final hearing matters pertaining to MACT (First Appeals) : 2. Civil Revision Applications.	reghighgoasbfh@gmail.com
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NOTE-I

i) In the event of the presiding Judge of the Division Bench recusing from a matter, then such matter be placed before Division Bench consisting of the companion Judge of the earlier Division Bench and the Single Judge presiding over Single Bench of **PART III**.

ii) In the event of the companion Judge of the Division Bench recusing from a matter, then such matter be placed before the Division Bench consisting of the presiding Judge of the earlier Division Bench and the Single Judge presiding over the Single Bench of **PART III**.

iii) The mentioning of Single Bench at Sr. No. 1 of **PART-II** is allowed before Single Bench at Sr. No. 2 of **Part-II**.

iv) The mentioning of Single Bench of **PART-III** is allowed before Single Bench at Sr. No.1 of **Part-II** and vice versa.

v) On 7th and 8th January the mentioning of Single Bench matters of Part-III are allowed before Hon'ble Shri. Justice D. S. Naidu after Special Division Bench work (Sr. No.1 of Part-IV) is over.

NOTE -II

i) The Advocates and Parties-in-person who wish to list his matter for admission should sent a Praecepte on the given email ID against the category of matters alongwith an acknowledgment of service of Praecepte to the other side.

ii) The final hearing matters will be taken by the respective Courts as per Cause List notified separately.

iii) The Advocates and Parties-in-person who wish to list his matter for final hearing other than the cause list should sent a Praecepte 2 days in advance on the given email ID against the category of matter alongwith an acknowledgment of service of Praecepte to the other side.

iv) The Advocates and parties in person who wish to list his matter before Special Bench comprising the Hon'ble Shri. Justice D. S. Naidu and Hon'ble Smt. Justice M.S.Jawalkar, may send Praecepte 2 days in advance on reghighgoasbcv@gmail.com, 2 days in advance with an acknowledgement of service of Praecepte to the other side.

High Court, Appellate Side,)
Bombay.)

Date : 27th November, 2020)

By Order,

Sd/-

(V. R. Kachare)
Registrar (Judl-I)